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Declaration of Assets and Liabilities

rear 2022-2024

1. Vin Od Kuncu forday, son/daughter/wife of Late Toldhari Yoday

1. June Roman forday, son/daughter/wife of Late Toldhari Yoday

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1. June Roman forday, son/daughter/wife of Late Toldhari Yoday

1. June Roman forday

1. June Roma

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Seif	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	25,000	Devi-10,000	Sudhiy K.	Avjoli Ray	Shavan Kunar-Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI AIC Beharvidher Mandaf Ant-Ilekh AIC-10839468	CBIA/C-		\$81.A/c-	- 2/A 188
(111)	Bonds, Debentures and Shares in companies	МП	PELA	Nil	اند	1411
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	МП	HL4	M	ilin	M
(v)	Motor Vehicles (details of make, etc.)	BROIDY	lin	Ш	m	nul
(vi)	Jewellery (give details of weight and value)	NU	Signer-size	الثار	m	RUN
(vii)	Other assets, such as values of claims / interests	TU	W	NIM	لغام	lin

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8/02/24

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The Company

Declaration or Assets and Liabilities

Year.	2024	

I, Binod Kumar Choudhary son/daughter/wife of Late Ram Parichhan Choudhan
aged 51 (Approx) Years, belonging to Office Attendant
service and presently working as Office Attendant, Bihar Legislative Assembly,
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1 Puja Kumari	Dependant-2 Prince Kumar	Dependant-3
(i)	Cash	Rs 5,000/-	Rs 5,000/-	Rs 5,000/-	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 5,298/- as on 07 February, 2024 in S.B.I., Bihar Vidhan Mandal.	Rs 10,000-/- as on 07-02-2024 in Central Bank Ladania.	Rs 32,000/- as on 07 February, 2024 in S.B.I., Bihar Vidhan Mandal	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 15 gm (Approx) of Rs94,920/- (Approx)	Gold 20gm (Approx) of Rs1,26,560/- (Approx) Silver- 500gm (Approx) of Rs37,250/- (Approx)	NiI	Nil	Nil
(vii)	Other assets, such as values of claims / interests	TV, FREEZE	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1 Puja Kumari	Dependant-2 Prince Kumar	Dependant-3
(i)	i) Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value 10 Katha Piparahi, Thana-Ladania, Distt-Madhubani, Bihar Rs- 5,00,000/-		Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07-02-2024
(a)	(i) Loans from Banks	SBI VIDHAN MANDAL	Rs, 9,02,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ATSPC1587B	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1008
Gender	:-	M (M/F)
Date of Birth	:-	0 2 0 1 1 9 7 3 (DD/MM/YYYY)
Class/Group	:- i	C (A/B/C)
Cadre	:-	OFFICE ATTENDANT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Tot मिटि प्रामार यादारी

Name of Employee: BINOD KUMAR CHOUDHARY

Place: Patna Designation:

Office Attendant

Date: 07/02/2024 Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.